

COURT-I

**BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

APPEAL NO. 80 OF 2016

Dated : 11th August, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

Bangalore Electricity Supply Co. Ltd.

... Appellant(s)

Vs.

Karnataka Electricity Regulatory Commission

... Respondent(s)

Counsel for the Appellant(s)

:

Mr. Ashok Bannidinni

ORDER

List the matter on **07.09.2016.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/kt